

Annexure – 6
Name of the corporate debtor: Nakoda Limited .; Date of commencement of CIRP: 12.07.2021; List of creditors as on: 22.04.2022

List of operational creditors (Government dues)
 (Amount in ₹)

Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Gujrat State Tax Department	20.07.2021	11,02,90,81,633	7,75,225.00	Unsecured	-	-	-	-	11,02,83,06,408	-	-	11,02,83,06,408	Amount pertains to Dispute. The amount of liability is not crystallised and the case is pending before Hon'ble
2	Deputy Commissioner of Customs, EPCG Monitoring Cell.	29.07.2021	59,24,17,736.00	59,24,17,736	Unsecured	-	-	-	-	-	-	-	-	
Total			11,62,14,99,369.00	59,31,92,961.00						11,02,83,06,408.00			11,02,83,06,408	